

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH EAST)  
SAKET COURTS COMPLEX, NEW DELHI

ORDER No. 178/2016 dt- 8.8.16

In partial modification of earlier order number 166/2016 dated 10.06.2016 it is ordered that following judicial officers are appointed to look after and supervise the work of brances indicated against their names with immediate effect.

S.No.	Name & Designation of the Judicial Officers (I)	Name of the Branch (II)
1	Ms. Madhu Jain, PO MACT -02,	Administration Branch I, and General Branch
2	Mr. Sanjiv jain, ASJ Special Fast Track Courts,	Administration Branch II and Vigilance Branch.
3	Sh. Pooran Chand, ADJ-06.	Administration Branch III

Rest of the contents shall remain same.

*Asha Menon*  
8.8.16  
(ASHA MENON)

District & Sessions Judge (South-East)  
Saket Court Complex, New Delhi

No. Judl.F.58/Committee/Gaz./D&SJ/SE/2016/

9114-9179

New Delhi, Dated: 08/08/16

**Copy forwarded for information and necessary action to:**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi. Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. All the Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
5. All A.Os. (Judicial)/Branch Incharge of South-East District, Saket Courts Complex, New Delhi.
6. PS to District & Sessions Judge, South-East District, Saket Courts Complex, New Delhi.
7. PRO, South-East District, Saket Courts Complex, New Delhi.
8. The Website Committee, Tis Hazari Courts, Delhi.

*Asha Menon*  
8.8.16  
District & Sessions Judge (South-East)  
Saket Court Complex, New Delhi